

ITEM NO.110

COURT NO.14

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.5494/2013

U.P. SINGH

Appellant(s)

VERSUS

PUNJAB NATIONAL BANK THROUGH
ITS CHAIRMAN AND MANAGING DIRECTOR

Respondent(s)

Date : 20-09-2023 This appeal was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Petitioner-in-person

For Respondent(s) Mr. Rajesh Kumar Gautam, AOR
 Mr. Anant Gautam, Adv.
 Mr. Samir Mudgil, Adv.
 Mr. Sumit Sharma, Adv.
 Ms. Anani Achumi, Adv.
 Mr. Dinesh Sharma, Adv.
 Ms. Shivani Sagar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Heard.
2. Arguments concluded.
3. Judgment reserved.

(KAVITA PAHUJA)
COURT MASTER (SH)

(NAND KISHOR)
COURT MASTER (NSH)